

EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST CUTOMS BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

Dated:-14/02/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 14/02/2017 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.



By order

Deputy Registrar (Judl.)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/
Dy.Registrars/AssistantRegistrars/BarAssociation /SDRS/CDR/Notice
Board/website/Guard file



Assistant Registrar/Technical Officer
(SM)